

**Regarding need to enhance the compensation for the workers who die during engagement under Mahatma Gandhi National Rural Employment Guarantee (MGNREGS) Scheme-Laid**

**SHRI MURASOLI S. (THANJAVUR):** Mahatma Gandhi National Rural Employment Guarantee (MGNREGA) Scheme is providing livelihood to many farmers of my Thanjavur constituency. At present under the Scheme, 100 man days of employment is being provided by the Union Government, which should be increased to 150 man days. This is an important demand raised by not only the people of Thanjavur, but the people of this country. Moreover, the wages provided under this Scheme should be doubled by the Union Government. At present Mahatma Gandhi National Rural Employment Guarantee Scheme is being implemented only in rural areas. I urge that the Scheme should be expanded and implemented in areas under Corporation, Municipality and Town Panchayat as well. For those beneficiaries who die while engaged in doing work under this Scheme, a compensation of Rs. 25,000 is being provided now. I wish that this compensation amount should be increased to Rs 50,000. I urge that at least 50 percent of their daily wage should be provided as compensation to the beneficiaries under this Scheme who are affected without work during the non-work period.